

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.02.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1190 of 2025 in Contempt Case (AT) No. ___ of 2025 in Comp. App. (AT) (Ins.) No. 1798 of 2024	Vilas Transcore Ltd. Vs. Aesthetic Stampings & Laminations Ltd. & Ors.	Malak Bhatt

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